

CENTRAL ELECTRICITY REGULATORY COMMISSION

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No. L-1 /236/2018/CERC

Date: 30th June, 2020

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Second Amendment) Regulations, 2020 - Extension of Last date of submission thereof.

The comments/suggestions on "Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Second Amendment) Regulations, 2020 were invited by 30th June, 2020 vide Public Notice No. L-1 /236/2018/CERC dated 1st June, 2020.

2. Subsequent to above, various stakeholders have requested for extension of time on account of extension of restrictions on account of outbreak of Covid-19 and requirement of adequate study to formulate their response on proposed draft regulations being introduced first time.

3. In view of above, it has been decided to extend the date of submission of comments/ suggestions/objections by two weeks i.e. till **15th July, 2020**. Date of public hearing will be decided separately in view of the current lockdown situation and restrictions in the country.

Sd/-
(Sanoj Kumar Jha)
Secretary, CERC